NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB) No.698/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M.

Name	of the Company	Inspira Martifer Solar Ltd	dVs-Alex Green Energy Pvt.L	.td.
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

- 2. Vrmila Chakroborty

 3. Arivoddha Agarwal.

 4. Juliya Kan
- 1. Ma Sabyasachi Chowdhusir Applicant
 2. Ma Rajarshi Du Ha
 3. Ma v.v.v. Santar
 4. Ms Dee pabali Dalta

v. vivisal Advocats 11/1/2018

ORDER

- Ld. Counsel for the operational creditor and the corporate debtor is present.
- Ld. Counsel for the operational creditor has filed rejoinder, which may be taken on record.
- Ld. Counsel for the operational creditor has prayed for adjournment. Prayer is allowed.

List it on 12/02/2018 for admission.

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(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)

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